

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 09.08.06On. dt. 09.08.06

Copies of order prepared for counsels for both sides.

h
10/8/06
Co (S)

On. 21.09.06

~~MA. 416/06 for consideration.
(Disp. n. matter)~~

h
21/9/06
Bench

On. dt. 09.08.06
may kindly be
perused.

h
21/9/06
For further orders

Copies of 24/06
prepared for both the
counsel.

h
21/9/06
Co (S)

Heard Mr. A. Kanungo, Id. Counsel for the Applicant and Mr. S. K. Ojha, Id. Standing Counsel for the Respondents/Railways.

By filing M.A. 416/06, The Id. Standing Counsel seeks two months time for compliance of the order dtd. 25.05.06 of this Tribunal which is hereby allowed.

Accordingly, the matter is listed to 16.10.06.

M.A. 416/06 is hereby disposed of with the above direction.

mpf
Member (Admn.)

Order dt. 24/10/06

None appears for the applicant. Id. Mr. S. K. Ojha, Id. Standing Counsel & ^{present} and files one M.A. No. 416/06 praying for one month time for full compliance of the order dt. 25.05.2006 of this Tribunal which is hereby allowed.

~~is accordingly the matter
is disposed of.
is listed for~~

M.A. 416/06 is hereby disposed of with the above direction.

mpf
Member (A)